

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No.127/2011

Date of decision:24.11.2011

**HON'BLE Dr. K.B. SURESH, JUDICIAL MEMBER,
HON'BLE Mr. SUDHIR KUMAR, ADMINISTRATIVE MEMBER.**

Parasa Ram S/o Shri Pancha Ram, aged about 39 years, by caste Meghwal, R/o Vill+Po-Khangta, Tehsil Bhopalgarh, District Jodhpur. Office Address:-GDSBPM (under put off duty) Khangta (Pipar Road) Post Office.

: Applicant

Mr. S.P. Singh, counsel for applicant.

Versus

1. Union of India, through the Secretary, Government of India, Ministry of Communication, Department of Post, Dak Tar Bhawan, New Delhi.
2. The Chief Post Master General, Rajasthan Circle, Jaipur-302007.
3. The Director, Post Master General, Western Region, Jodhpur.
4. Sr. Superintendent of Post offices, Jodhpur Division, Jodhpur.
5. Assistant Superintendent of Post offices, East Sub Division Jodhpur/IPO South, Jodhpur.

: Respondents

**Mr. M.S. Godara, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.**

ORDER (ORAL)

Per Dr. K.B. Suresh, Judicial Member

After hearing both the counsels, both agreed that to the extent of his entitlement the subsistence allowances and other perquisites, which are normally allowed to the applicant, be given to him looking to the circumstance of this case.

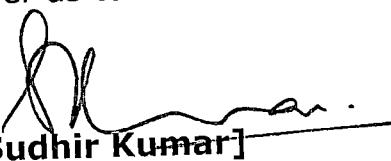
2. Therefore, we direct the respondents to give all the subsistence allowances to the applicant within one month from today with arrears thereof.

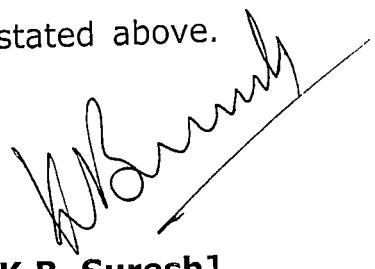


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3. The O.A. is allowed to the limited extent as stated above.

No order as to costs.


[Sudhir Kumar]
Administrative Member


[Dr. K.B. Suresh]
Judicial Member

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